Annexure-8

Name of Corporate Debtor: Spectra Industries Limited
Date of commencement of CIRP: June 16, 2023
List of creditors as on: March 19, 2024

List of Operational creditors (other than Workmen and Employees and Government Dues)

|         | Details of claim |                                |                   | Details of Claim Admitted |                    |               |               |                 |                            |               | Amount of            |                             |                           |
|---------|------------------|--------------------------------|-------------------|---------------------------|--------------------|---------------|---------------|-----------------|----------------------------|---------------|----------------------|-----------------------------|---------------------------|
| Sr. no. | Name of Creditor | Date of<br>receipt of<br>claim | Amount<br>claimed | Amount<br>Admitted        | Nature of<br>Claim | covered<br>by | by<br>Guarant | Whether related | Voting Share<br>(%) in CoC | of<br>Contige | Mutual<br>Claim that | Amount of claim not admited | Amount under verification |
| 1       | BSE Limited      | 30-06-2023                     | 3,83,500.00       | 3,83,500.00               | Unsecured          | -             | -             | No              | 0.09%                      | -             | -                    | -                           | -                         |
|         | Total            |                                | 3,83,500.00       | 3,83,500.00               |                    |               |               |                 | 0.09%                      | -             | -                    | -                           |                           |

Remark s, if Any